

- (b) if so, the reasons therefor; and
- (c) the steps taken to prevent the plane crashes in future?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) No, Sir.

(b) Does not arise.

(c) Directorate General of Civil Aviation (DGCA) has taken various measures which include complete monitoring of Flight Data Recorders, installation of Minimum Safe Altitude Warning System, installation of Monopulse Secondary Surveillance Radars, installation of Airborne Collision Avoidance System, installation of Transponders, installation of Ground Proximity Warning System, computerised monitoring of Flight Duty Time Limitation, Training, Medical and Licence validity of pilots, safety audit of operators, training of aviation personnel under Cooperative Development of Operational Safety and Continuing Airworthiness (South Asia) programmes.

Deferring salary of employees by NACIL

1037. SHRI RAJIV PRATAP RUDY: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether National Aviation Company of India Limited (NACIL) has issued a memorandum deferring the payment of employees' salary by fifteen days;

(b) whether the net worth of NACIL has been completely eroded, compelling the management to request Government for a bailout package;

(c) whether there is any proposal to spruce up the financial condition of NACIL; and

(d) if so, the details thereof and progress made so far?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL):

(a) and (b) Yes, Sir. However, these are being paid between the Tenth and 14th July, 2009 depending upon the category of employee.

(c) and (d) NACIL has initiated the following measures to reduce losses:-

(i) integration and restructuring of network and schedules; (ii) fuel efficiency improvement measures; (iii) enforced credit period for all vendors; (iv) deferment of June salary by 15 days of all employees; (v) Executive (GM and above) appealed to forgo salary for one month; (vi) promotion and recruitment put on hold; (vii) staff asked to travel only on economy class; (viii) Banks requested to roll over the existing working capital borrowings which are due to repayment; (ix) Extended credit is being sought from the Public Sector Oil companies for the fuel uplifts by Air India in India.

Apart from that, NACIL has been advised to formulate a concrete proposal for equity induction and provision of loans.

Anchor Investment introduced by SEBI

1038. MS. SUSHILA TIRIYA: Will the Minister of FINANCE be pleased to state: